

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(LAW DIVISION)**

Petition No. 245/MP/2021

Subject : Petition or approval of input price of coal supplied from Dulanga mine for the period from COD i.e. 1.10.2020 to 31.3.2024.

Petitioner : NTPC

Respondents : BSPHCL and 6 others

Date of Hearing : **3.1.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Nikita Choukse, Advocate, NTPC
Shri Akash Lamba, Advocate, NTPC
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Dev Aaryan, Advocate, JBVNL

Record of Proceedings

At the outset, the learned proxy counsel for the Respondent, GRIDCO submitted that the matter may be adjourned, as the arguing counsel was not available due to some personal difficulty. The learned counsel for the Petitioner, NTPC submitted that the matter may be listed on an early date. Based on the consent of the parties, the matter was adjourned.

2. The matter shall be listed along with Petition No.60/MP/2022 for hearing on **12.1.2024**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)